THE HIGH COURT OF ORISSA, CUTTACK Month-wise Institution, Disposal and Case Clearance Rate 1st January - 31st January, 2025

Month	Opening balance				Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Working
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR	working strength	days
January	109,115	37,258	146,373	5,059	3,471	8,530	3,209	2,736	5,945	110,965	37,993	148,958	63.43	78.82	69.70	19	20
	Cumulative figures from 1st January, 2025 to 31st January, 2025																
Total	1,09,115 (As on 1.1.2025)	37,258 (As on 1.1.2025)	1,46,373 (As on 1.1.2025)	5,059	3,471	8,530	3,209	2,736	5,945	1,10,965 (As on 31.01.2025)	37,993 (As on 31.01.2025)	1,48,958 (As on 31.01.2025)	63.43	78.82	69.70	19	20

Total no. of Judgments delivered: 184 (This is excluding the cases disposed of by orders)

N.B.: Total working hours during the period : 1,910.65 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 199.525

Hours lost on account of reference held by Court due to sad demise of learned Advocates/Judges: 27

Hours lost due to Judges being on leave/official tour: 172.525

The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.

Report generated on 5th February, 2025